

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.171 / 2014
RT No.122/Chd/Hry/2017**

In the matter of:

Jatalia Global Ventures Ltd. and others.Petitioners.

Present: None.

This petition received by transfer from Hon'ble Punjab and Haryana High Court, Chandigarh. The matter is adjourned to 09.05.2017. Notice of hearing be issued to Mr. Ashish Chaudhary, Advocate for the petitioners, Mr.Deepak Aggarwal, Advocate and Mr.D.K.Singh, Official Liquidator and also to Ms. Urvashi Dhugga, Advocate for Chief Commissioner Income Tax, Chandigarh, as they have been appearing before the Hon'ble High Court, as per the order dated 27.09.2016.

sd/-
(Justice R.P.Nagrath)
Member (Judicial)

✓ April 18, 2017.

Ashwani